


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.122/ BB/ 2017	-	For filing Audited Balance Sheet	252(3)	Gandtrack Aerospace Tools Pvt. Ltd. & Another Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYASHREE PARTHASARATHY 9986649498	Applicant	

PCS for petitioner is present. She has filed a memo along with Auditor's report and balance sheet. She is also directed to file affidavit along with necessary documents to prove that this company was a going concern on the date when the name of the company was struck off from the Company Register and also its dealings with third parties subsequent to the period of struck off.

List it on 20.12.2017.



MEMBER (J)



MEMBER (T)